

HIGH COURT OF CHHATTISGARH: BILASPUR

ENDORSEMENT

Endt. No. 359 /Confdl./2024 Bilaspur, dated the 15/04/2024
I-8-6/2001 (Pt IV)

Copy of Order No. 159/1253/XXI-B/C.G./2024 dated 15.04.2024 issued by the Principal Secretary, Government of Chhattisgarh, Law and Legislative Affairs Department, Raipur forwarded to:-

Copy forwarded to: -

- 1) Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 8) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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- 15) Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 16) Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 17) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 18) All Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 19) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 20) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- 21)

- (1) Smt. Sweta Upadhyaya Gaur, III Civil Judge Class-I & Additional Chief Judicial Magistrate, Raipur,
- (2) Shri Gerjesh Pratap Singh, V Civil Judge Class-I, Raipur,
- (3) Shri Hemant Kumar Ratre, Civil Judge Class-I, Kasdol,
- (4) Shri Bhaskar Mishra, II Civil Judge Class-I, Raigarh,
- (5) Smt. Nidhi Sharma, III Additional Judge to the Court of I Civil Judge Class-I, Raipur,
- (6) Shri Ramesh Kumar Chauhan, II Civil Judge Class-I, Katghora,
- (7) Smt. Apurva Dangi, VI Civil Judge Class-I, Raipur,
- (8) Smt. Amrita Dinesh Mishra, II Civil Judge Class-II, Durg,
- (9) Smt. Kanchan Lata Achala, II Civil Judge Class-II, Bilaspur,
- (10) Smt. Ankita Mudaliar, Civil Judge Class-II, Saja,
- (11) Ku. Gayatri Sai, IX Civil Judge Class-II, Raipur,
- (12) Ku. Ankita Kashyap, IX Civil Judge Class-II, Bilaspur,
- (13) Shri Rahul Kumar, Civil Judge Class-II, Pendra Road,
- (14) Ku. Dimple, Additional Judge to the Court of Civil Judge Class-II, Baloda-Bazar,

*for information and compliance. He/She is directed to take over charge at her new place of posting **on or before 18.04.024** and send his/her handing and taking over charge reports through the concerned District Judge.*

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- 22) District & Sessions Judge, Baloda-Bazar/ Bemetera/ Bilaspur/ Durg / Korba/ Raigarh/ Raipur for information. He/She is requested to impress upon the transferred Officer(s) that if he/she is in occupation of Government accommodation, he/she should vacate the same **on or before 25.04.2024** under intimation to this Registry. He/She is also requested to send immediately the handing/taking over charge reports of transferred Officer(s) to this Registry.
- 23) District & Sessions Judge, Balod/Balrampur at Ramanujganj/ Bastar at Jagdalpur/ Dakshin Bastar at Dantewara/ Dhamtari/ Jashpur at Jashpurnagar/ Janjgir-Champa/ Kabirdham at Kawardha/ Koriya (Baikunthpur)/ Kondagaon/ Mahasamund/ Mungeli/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur /Uttar Bastar (Kanker) for information.
- 24) All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 25) Additional Registrar (Judicial/D.E./Admn./Copying/Confidential/Civil & Supreme Court Section/Works/Criminal), High Court of Chhattisgarh, Bilaspur for information.
- 26) Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- 27) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 28) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 29) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 30) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 31) Deputy Registrar (S.C.M.S. Cell & S.W./D.E./Protocol/Criminal/Works/T.A. & Medical/Supreme Court Section/Establishment/Lawzima), High Court of Chhattisgarh, Bilaspur for information.
- 32) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 33) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 34) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 35) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(SUDHIR KUMAR)
REGISTRAR GENERAL

Government of Chhattisgarh
Law & Legislative Affairs Department, Mantralaya
Mahanadi Bhawan, Nava Raipur, Atal Nagar, 492002

ORDER

Raipur, dated 15 /04/2024

No. 159/1253/XXI-B/C.G./2024. The State Government on recommendation of the Hon'ble High Court of Chhattisgarh vide its Memo No. 342/I-8-6/2001 (Pt.IV)/Confdl./2024 Dated 10.04.2024 hereby, appoints the following members of Lower Judicial Services specified in column (2) of the Schedule below as Secretary, District Legal Services Authority on deputation, as mentioned in column (3) of Schedule, from the date they assume charge of their office, namely :-

Sl. No.	Name of Judicial Officer with present place of posting	Name of DLSA
(1)	(2)	(3)
1.	Smt. Sweta Upadhyaya Gaur, III Civil Judge Class-I & Additional Chief Judicial Magistrate, Raipur	Secretary, District Legal Services Authority, Balod
2.	Shri Gerjesh Pratap Singh, V Civil Judge Class-I, Raipur	Secretary, District Legal Services Authority, Baloda -Bazar
3.	Shri Hemant Kumar Ratre, Civil Judge Class-I, Kasdol	Secretary, District Legal Services Authority, Rajnandgaon
4.	Shri Bhaskar Mishra, II Civil Judge Class-I, Raigarh	Secretary, District Legal Services Authority, Kanker
5	Smt Nidhi Sharma, III Additional Judge to the Court of I Civil Judge Class-I, Raipur	Secretary, District Legal Services Authority, Bemetara
6	Shri Ramesh Kumar Chouhan, II Civil Judge Class-I, Katghora	Secretary, District Legal Services Authority, Raipur
7	Smt. Apurva Dangi, IV Civil Judge Class-I, Raipur	Secretary, District Legal Services Authority, Dantewara
8	Smt. Amrita Dinesh Mishra, II Civil Judge Class-II, Durg	Secretary, District Legal Services Authority, Baikunthpur
9	Smt. Kanchan Lata Achala, II Civil Judge Class-II, Bilaspur	Secretary, District Legal Services Authority, Mungeli
10	Smt. Ankita Mudaliar, Civil Judge Class-II, Saja	Secretary, District Legal Services Authority, Raigarh
11	Ku. Gayatri Sai, IX Civil Judge Class-II, Raipur	Secretary, District Legal Services Authority, Kondagaon
12	Ku. Ankita Kashyap, IX Civil Judge Class-II, Bilaspur	Secretary, District Legal Services Authority, Jagdalpur

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13	Shri Rahul Kumar, Civil Judge Class-II, Pendra Road	Secretary, District Legal Services Authority, Kawardha
14	Ku.Dimple, Additional Judge to the Court of Civil Judge Class-II, Baloda Bazar	Secretary, District Legal Services Authority, Korba

By Order and in the name of the
Governor of Chhattisgarh,

(Rajnish Shrivastava)
Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

Endt. No. 160 /1253/XXI-B/C.G./2024

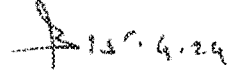
Raipur, dated. 15 /04/2024.

Copy forwarded to:-

- (1) Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo No. 342/I-8-6/2001 (Pt.IV)/Confdl./2024 Bilaspur, dated 10.04.2024
- (2) Accountant General, Chhattisgarh, Raipur,
- (3) District and Sessions Judge, Balod, Baloda-bazaar, Rajnandgaon, Kanker, Bemetara, Raipur, Dantewara, Baikunthpur, Mungeli, Raigarh, Kondagaon, Jagdalpur, Kawardha, Korba,
- (4) Member Secretary, C.G. State Legal Services Authority, Bilaspur,
- (5) Smt. Sweta Upadhyaya Gaur, III Civil Judge Class-I & Additional Chief Judicial Magistrate, Raipur,
- (6) Shri Gerjesh Pratap Singh, V Civil Judge Class-I, Raipur,
- (7) Shri Hemant Kumar Ratre, Civil Judge Class-I, Kasdol,
- (8) Shri Bhaskar Mishra, II Civil Judge Class-I, Raigarh,
- (9) Smt Nidhi Sharma, III Additional Judge to the Court of I Civil Judge Class-I, Raipur,
- (10) Shri Ramesh Kumar Chouhan, II Civil Judge Class-I, Katghora,
- (11) Smt. Apurva Dangi, IV Civil Judge Class-I, Raipur,
- (12) Smt. Amrita Dinesh Mishra, II Civil Judge Class-II, Durg,
- (13) Smt. Kanchan Lata Achala, II Civil Judge Class-II, Bilaspur,
- (14) Smt. Ankita Mudaliar, Civil Judge Class-II, Saja,
- (15) Ku. Gayatri Sai, IX Civil Judge Class-II, Raipur,
- (16) Ku. Ankita Kashyap, IX Civil Judge Class-II, Bilaspur,
- (17) Shri Rahul Kumar, Civil Judge Class-II, Pendra Road,
- (18) Ku.Dimple, Additional Judge to the Court of Civil Judge Class-II, Baloda -Bazar,

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- (19) Private Secretary to Principal Secretary, Law for perusal of Principal Secretary, Law,
- (20) Establishment Section/Account Section, Law and Legislative Affairs Department, Mantralaya, Raipur,
- (21) Deputy Director, Govt. Regional Printing Press, in front of Indrawati Bhawan, Naya Raipur, C.G. for publication in the forthcoming ,
for information and necessary action.

 12.4.24

(Shahabuddin Qureshi)
Additional Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department